

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TOPKNIT PROCESSING MILL PRIVATE LIMITED Date of Commencement of Liquidation: 26-07-2023; List of Stakeholders as on Date: 22-09-2023; Name of IP: Mr. A R Ramasubramania Raja; Process Number: 1; Last 5 digitof registration number: 11982

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|--------------|---|----------------------------|---------------------|----------------------------|---------------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | | | | | NA |
| 2 | Liquidation costs incurred till date | | | | | | | | NA |
| 3 | Secured financial creditors | 1 | 207143635 | 1 | 207143635 | 0 | 0 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 3 | 20140818 | 3 | 17140818 | 0 | 3000000 | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 5 |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 2 | 2391987 | 2 | 2391987 | 0 | 0 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 11 | 16092143.97 | 11 | 8209588.73 | 0 | 7882555.24 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 2 | 18000000 | 2 | 18000000 | 0 | 0 | 0 | Annexure 9 |
| Total | | 19 | 263768583.97 | 19 | 252886028.73 | 0 | 10882555.24 | 0 | |